



## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ C.A.(COMM.IPD-PAT) 460/2022 & I.A. 8008/2023

## BDR PHARMACEUTICALS INTERNATIONAL PVT LTD

..... Appellant

Through: Mr.Shashikant Yadav, Ms.Harshita Agarwal and Mr.Rahul Bhujbal, Advs.

versus

## BRISTOL-MYERS SQUIBB HOLDINGS IRELAND

UNLIMITED COMPANY AND ANR ..... Respondents

Through: Mr.Harish Vaidyanathan Shankar, CGSC with Mr. Srish Kumar Mishra, Mr.Sagar Mehlawat, Mr.Alexander Mathai Paikaday, Advs.

+ CS(COMM) 27/2020, I.A. 3212/2021 & I.A. 3213/2021

BRISTOL-MYERS SQUIBB HOLDINGS IRELAND UNLIMITED COMPANY & ORS. ..... Plaintiffs Through:

versus

BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD. & ANR. ..... Defendants

Through: Mr.Shashikant Yadav, Ms.Harshita Agarwal and Mr.Rahul Bhujbal, Advs.

**CORAM:** 

## HON'BLE MR. JUSTICE C.HARI SHANKAR ORDER

**%** 27.04.2023

- 1. It is stated that the dispute between the parties stand settled. The settlement has been finalised. The next date before the learned Mediator is 12<sup>th</sup> May 2023.
- **2.** Re-notify on 25<sup>th</sup> May 2023.

C.HARI SHANKAR, J

**APRIL 27, 2023/**ar